

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT

The Minister of State in the Ministry of Home Affairs (Shri Datar): I beg to lay on the Table, under sub-section (2) of Section 3 of the All India Services Act, 1951, a copy of each of the following Notifications:

- (1) G.S.R. No. 764 dated the 6th September, 1958.
- (2) G.S.R. No. 765 dated the 6th September, 1958 making certain amendment to the Indian Police Service (Uniform) Rules, 1954. [Placed in Library. See No. LT-916/58.]

COIR INDUSTRY (REGISTRATION AND LICENSING) RULES

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): I beg to lay on the Table, under sub-section (3) of Section 26 of the Coir Industry Act, 1953, a copy of the Coir Industry (Registration and Licensing) Rules, 1958 published in Notification G.S.R. No. 47 dated the 22nd February, 1958, [Placed in Library. See No. LT-912-58.]

AMENDMENTS TO COMPANIES (CENTRAL GOVERNMENT'S) GENERAL RULES AND FORMS

Shri Satish Chandra: I beg to lay on the Table, under sub-section (3) of Section 642 of the Companies Act, 1956, a copy of Notification No. G.S.R. 750 dated the 30th August, 1958 making certain further amendments to the Companies (Central Government's) General Rules and Forms, 1956. [Placed in Library. See No. LT-913/58.]

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:

"In accordance with the provisions of sub-rule (6) of rule 162 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Estate Duty (Amendment) Bill, 1958, which was passed by the Lok Sabha at its sitting held on the 1st September, 1958, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

12.17 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

RESULTS OF TALKS HELD BETWEEN THE PRIME MINISTERS OF INDIA AND PAKISTAN ON THE 9TH AND 10TH SEPTEMBER, 1958.

Shri S. M. Banerjee (Kanpur): Under rule 197 I beg to call the attention of the Prime Minister to the following matter of urgent public importance and I request that he may make a statement thereon:

"Results of talks held between the Prime Ministers of India and Pakistan on the 9th and 10th September, 1958."

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): Mr. Speaker, as the House knows the Prime Minister of Pakistan visited Delhi at our invitation. He came here on the 9th of this month and left yesterday morning.

In the course of his stay here, we had talks with each other in regard to border problems principally. At the end of his stay here, a statement a brief statement, was issued which has already appeared in the daily press this morning. If you wish I can lay a copy of that Statement on the Table.

Mr. Speaker: Yes.